Annexure-1	09-11-2022	; List of creditors as
Name of the corporate debtor: INFAR TIE-UP PVT. LTD.; Date of commencement of Liquidation		
on:26/08/2022		

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

Sl. No.	Name Details of claim Details of claim admitted received							Amount continge-		nt Amount of		Remarks, if any		
140.	Credi t- or	Date of receipt		Amount of claim admitted		covere	cover guara	Wheth related party?	% of	nt claim	Mutua dues, may be off	admitted	unde verifi tion	папу
1	State Bank of India	20.09.2022	2,86,59,76,633	2,86,59,76,633	FINANCI AL CREDIT OR	Securit y Interes t Relinq uished		NO	100	0	0	0	0	NIL
2	Tata Capital Housing Finance Limited	(claim amount as on date of CIRP/04.1 1.2022)	3,62,87,553	3,28,46,959	FINANCI AL CREDIT OR	Securit y Interes t Not Relinq uished		NO	0	0	0	34,40,594		Since no claims were received by the Liquidator upto the last date for the submission of the claims i.e. upto 25.09.2022. So in view of the same the claim submitted by Tata Capital Housing Finance Limited to the IRP/RP is deemed to the submitted under section 38 and after the verification of the same the claims submitted by them amounting to Rs.3,28,46,958.58 has been admitted by the Liquidator.
	TOTAL		2,90,22,64,186	2,89,88,23,591				110		,		5 1,70,577	0	